## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 129/ND/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s): None

For the Respondent (s): Mr. Nitu Mittal, Advocate

## ORDER

Ld. Counsel for the Respondent submits that no compromise has been arrived at and the matter be listed for final disposal.

Adjourned to 21st February, 2018 for final disposal.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)